

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

R.A/M.A /O.A./ T.A./ 354 ⁹⁰ ₁₀ 198

Mandvi Den sheet **Applicant (s).**

D K Desai Adv. for the Petitioner (s).

Versus

Union of India as Respondent(s).

S D Bimes Adv. for the
Respondent (s)

SR. NO.	DATE.	ORDERS,
		<p>Selection grade (Copy Sened)</p>

O.A./354/90

Coram : Hon'ble Mr. A.V.Haridasan
Hon'ble Mr. M.M.Singh

: Judicial Member
: Administrative Member

8/8/1990

Learned counsel for the applicant sought permission to withdraw the application. Permission is granted. The application is dismissed as withdrawn without being admitted.

M.M.Singh
(M.M.Singh)
Administrative Member

(A.V.Haridasan)
Judicial Member

a.a.b.